

Statement

List of New Telephone Exchanges planned to be opened in Orissa during 1998-99.

Mayurbhanj District

1. Merda-Aunla—Haripur

2. Bhanjakhia

3. Badamtalia

Sundergarh District

1. Rourkela (FCI)

2. Mahulpali

Sambhalpur District

1. Sambhalpur DTO

Puri District

1. Bhogasalada

2. Tadas

Khurda District

1. Keranga

2. Kendupatna

3. Satyanagar

Ganjam District

1. Sindurpur

2. Paiuru

3. Barida

Balasore District

1. Khaprapada

2. Nampo

3. Barikpur

4. Santaragadia	} These three location lie in Rajnigiri region
5. Raj Berhampur	
6. Ayodhya	

Smuggling of Tiger Bones

2994. DR. SUGUNA KUMARI CHELLAMELLA:

SHRI BALASAHEB VIKHE PATIL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Tiger bones are being

smuggled out" appearing in the Sunday Times (Mumbai Edition) dated June 7, 1998;

(b) if so, the number of persons/poachers booked and prosecuted;

(c) the number of leopards and tigers killed during the last three years; and

(d) the remedial steps contemplated by the Government to save the leopards and tigers?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Yes, Sir.

(b) The information is being collected and same will be laid on the Table of the House.

(c) According to the reports received from the State Governments, the number of tiger and leopard killing incidents, detected during the last three years is as under:

Year	Tiger	Leopard
1995	5	29
1996	6	31
1997	4	27

(d) The steps taken/contemplated by the Government are given in the statement attached.

Statement

Steps taken by the Government to protect tiger and leopard

- (i) Hunting of wild animals included in Scheduled-I to IV of the Wildlife (Protection) Act, 1972, has been banned by Law.
- (ii) Special measures for protection and conservation of tiger, leopard and their habitat are being implemented.
- (iii) A network of 441 Wildlife Sanctuaries and 80 National Parks covering 1,48,000 sq. km. has been set up for conservation of wild flora and fauna.
- (iv) Raids are carried out by the wildlife authorities, whenever information of illegal trading wildlife animals reaches them.
- (v) International Trade In Endangered Species of animals and articles made thereof is regulated under the provisions of the Convention on international Trade in Endangered species of Wild Fauna and Flora (CITES). The trade in Ivory is totally banned.
- (vi) Regional and sub-regional offices of Wildlife Preservation have been set up mostly at the main export centres of the country to prevent smuggling of wildlife products.
- (vii) Interdepartmental coordination has been enhanced with other enforcement organisations like Police, BSF,

Customs, ITBP, Coast Guards etc. Training programmes on wildlife enforcement and implementation were also conducted for all these organisations at New Delhi and Dehradun during, 1995.

- (viii) A "Tiger Crisis Cell" has been set up in the Ministry to suggest improvement in the management of tiger bearing areas of the country.
- (ix) The State Governments have been advised to strengthen vigilance and intensify patrolling.
- (x) Steps are being initiated to set up "Special Strike Force" in the Project Tiger areas;
- (xi) A Protocol has been signed with the Govt. of peoples' Republic of China to coordinate bilateral issues concerning tiger conservation and to check smuggling and the illegal trade of tiger bones and other parts of its body; and
- (xii) Steps have been initiated by the Government to establish the 'Global Tiger Forum' for strengthening international cooperation to curb poaching of tiger and to coordinate efforts for the conservation of tiger and its habitat through out the tiger range countries.

[Translation]

Revenue Earned Through Toll Tax

2995. SHRI RAMDAS ATHAWALE: Will the Minister of SURFACE TRANSPORT be pleased to state the total amount of revenue earned through toll tax on the bridges of the National Highways in the country during the last three years, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): A statement is attached.

Statement

(Rs. in lakhs)

Sl. No.	Name of State	Fee Collected 1995-96	Fee Collected 1996-97	Fee Collected 1997-98
1	2	3	4	5
1.	Andhra Pradesh	726.76	587.36	505.00
2.	Assam	51.03	39.80	61.10
3.	Bihar	26.93	0.00	12.04
4.	Goa	165.91	71.56	0.00
5.	Gujarat	593.40	647.42	1281.58
6.	Haryana	304.61	0.00	0.00
7.	Karnataka	171.03	136.78	209.01

	1	2	3	4	5
8.	Kerala		251.93	282.47	335.70
9.	Madhya Pradesh		563.91	657.06	624.73
10.	Maharashtra		868.50	812.43	571.00
11.	Manipur		2.65	2.19	0.30
12.	Meghalaya		77.08	59.50	60.50
13.	Orissa		187.62	225.20	226.82
14.	Punjab		92.95	178.87	79.23
15.	Rajasthan		455.96	495.83	605.81
16.	Tamil Nadu		124.94	67.92	147.44
17.	Uttar Pradesh		539.65	597.27	721.21
	Total		5204.86	4861.66	5441.47

[English]

Jawahar Navodaya Vidyalaya

2996. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Jawahar Navodaya Vidyalayas in the country; State-wise;

(b) the number of students studying in these schools till April, 1998 and per capita expenditure incurred on them during the last three years, State-wise; and

(c) the number of such Vidyalayas proposed to be set up in the next five years, State-wise and location-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) The number of Jawahar Navodaya Vidyalayas sanctioned and districts yet to be covered State-wise is given in the statement attached. During next five years the Samiti proposes to open on an average, one Jawahar Navodaya Vidyalaya in each of the districts as envisaged in the scheme subject to availability of funds and concerned State Government/Union Territory providing suitable land free of cost and temporary accommodation to run the Vidyalayas till the Navodaya Vidyalaya Samiti constructs its own buildings.

A total of 1,16,063 students were enrolled in these Vidyalayas till April, 1998. A statement showing the average per capita expenditure excluding cost of construction incurred on students during the last three years is given below:

1995-96	Rs.	11,278.00
1996-97	Rs.	12,237.00
1997-98	Rs.	14,879.00